

(b) The maximum demand on the generating system of the Delhi Electric Supply Undertaking exceeded the safe generating capacity, and no material augmentation is feasible before the beginning of the next year.

Locomotives

- *233. { Shrimati Ila Palchoudhuri:
Shri Bibhuti Mishra:
Shri D. C. Sharma:
Shri Ajit Singh Sarhadi:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 553 on the 3rd December, 1959 and state:

(a) whether any avenues have since been investigated for the export of Indian locomotives; and

(b) if so, the nature of success achieved?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Possibilities of export of Steam locomotives as well as other Railway items are being explored jointly with the Commerce and Industry Ministry.

(b) No avenues of export have so far been found.

Hassan-Bangalore Rail Link

- *234. { Shri Ram Krishan Gupta:
Shri T. B. Vittal Rao:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 285 on the 25th November, 1959 and state:

(a) whether the Planning Commission have since concluded the consideration of Hassan-Mangalore Rail link; and

(b) if so, the results thereof?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Not yet, Sir.

(b) Does not arise.

Reduction in Freight Rates

- *235. { Shri Rameshwar Tantia:
Shrimati Ila Palchoudhuri:
Shri Raghunath Singh:
Shri Bangshi Thakur:
Shri Bibhuti Mishra:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway Board have approved concessional freight rates for certain commodities from certain stations to certain specified ports with a view to encouraging exports;

(b) if so, the details of the concessions;

(c) the date from which they have been put in force; and

(d) the extent of approximate increase in the carriage of those commodities from specified stations to specified ports, on which concessional rates apply since their introduction so far?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) and (c). A statement giving the information is laid on the Table of the House. [See Appendix I, annexure No. 62].

(d) In many cases no traffic has moved notwithstanding the freight abatement. In the other cases it is not possible to say what portion of the traffic that has moved is attributable to the lower rates charged.

Scrap Steel

- *236. { Shrimati Ila Palchoudhuri:
Shri Raghunath Singh:
Shri Bibhuti Mishra:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a scheme has been worked out by the Government of India to utilise scrap steel which arises in the normal